

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 798
(To be answered on the 17th September 2020)

AIRPORT IN BIHAR

798. SHRI JANARDAN SINGH SIGRIWAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to build an airport in Chhapra, Siwan or nearby place in Bihar;
- (b) if so, the details thereof and the time by which such airport is likely to be built;
- (c) if not, the reasons therefor; and
- (d) the policy regarding building airports in the country?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) to (c): Government of India, Ministry of Civil Aviation has not received any proposal for development of airport in Chhapra, Siwan or nearby place in Bihar as per Greenfield Airport Policy. However, Chhapra airstrip in Saran district of Bihar belongs to State Government of Bihar and Chhapra airstrip is included in the list of Regional Connectivity Scheme (RCS) -UDAN, but no bid has been received in RCS-UDAN bidding round 1, 2, 3 and 3.1 for this airport. The airport is also included for bidding in RCS- UDAN round 4.

(d): Government of India has notified a Greenfield Airport Policy in 2008 for development of greenfield airports across the country. The Policy permits a State Government, airport company or individual developer to establish a greenfield airport after obtaining 'site clearance' and 'in principle' approval from Ministry of Civil Aviation. For the purpose, the applicant proposing to set up an airport is required to make an application to the Steering Committee for the first stage clearance i.e. 'site clearance' followed by second stage clearance i.e. 'in principle' approval in the prescribed proforma.
